

5

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/11/2016  
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan  
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
		REPRESENTATION BY WHOM

Mrs. Sakuntala. - Managing Director.	Sakuntala
R. SIDHARTH	Advocate R. R. R. for petitioner

**ORDER**

Shri R Sidharth, counsel for petitioner present. Mrs Sakuntala Gopalan, R2 and Ms Aarthi Gopalan, R3 present in person and prayed time for filing counter. Notice to R1 & R4 has not been served. Counsel for petitioner is directed to send fresh notice to R1 & R4 and file proof of service by way of an affidavit by the next date of hearing. Time extended at request for filing of counter. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)